

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****DFR No : 4929 of 2018 & IA No. 331 OF 2019****Dated: 3rd October, 2019****In the matter of:****Kanan Devan Hills Plantation Company Private Limited Appellant(s)****Versus****Kerala State Electricity Regulatory Commission Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **11.11.2019.**

Court Master

NR